SHRI DWARAKA NATH DAS (Karimganj): Sir, the people of Tripura and southern portion of Karimgani District, Assam have been suffering a lot on account of non-availability of any direct railway train service from Kumarghat to Guwahati. This is a long standing demand and it is not understood as to why the N.F. Railway authorities cannot concede this. The passengers are to go to Karimgani or to Badarpur for reservation of tickets. At present both Barak Valley Express and Cachar Express are originating from Silchar, but in case of new arrangement the former train may start from Silchar and the latter from Karimganj. A new train service from Kumarghat may be provided for the convenience of the passengers, i request the hon. Minister of Railways to consider this and make the proposed new arrangement of running trains for the convenience of the passengers of Tripura and Karimgani districts (Interruptions)

MR. DEPUTY—SPEAKER: Now Dr. Laxminarayan Pandeya.

(Interruptions)

MR. DEPUTy—SPEAKER: I will call the names according to the list before me. You need not arise your hands. There are 49 persons in the list.

SHRi CHITTA BASU (Barasat): You read out the list.

MR. DEPUTY—SPEAKER: Shri Chitta Basu. This matter was raised yesterday. To read out the list it takes five minutes, and by that time two Members can complete.

(Interruptions)

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Deputy Speaker, Sir, two dams, the Narmada Sagar and the Sardar Sarovar are being constructed on river Narmada. In the past few days due to movement launched by environmentalists and the World Bank's (Interruptions)

[English]

MR. DEPUT—SPEAKER: You kindly take your seat. Let Dr. Pandeya continue.

[Translation]

DR. LAXMINARAYAN PANDEYA: Mr. Deputy Speaker, Sir, submerging of 200 villages due to construction of Narmada Sagar Dam on river Narmada in Madhya Pradesh has become a subject of Public debate. Recently, an agitation on environment was launched. It has put the Adivasis in a dilemma whether they should stay there or move to some other place. At the same time a propaganda is also being made that the World Bank is not giving loan. As such, the project cannot progress. The height of the dam will also be lowered. Since both the States of Gujarat and Madhya Pradesh will be benefited by this project, the statement of the World Bank representative that no loan would be provided for this is causing concem.

I would like to know from the Central Government in view of the fact that both Gujarat and Madhya Pradesh have limited financial resources, whether the Central Government would provide loan to the project in case the World Bank declines to provide any loan. Otherwise, what will be its position? The hon. Minister is present here. I would like to draw his attention to this issue

SHRI RAM NAIK: The Narmada Project is under discussion. The hon. Minister should take care.

DR. LAXMINARAYAN PANDEYA: The World Bank is saying that it would not provide funds. The Madhya Pradesh and the Gujarat Governments have no money. In this situation, will the Central Government provide funds so that the Sardar Sarovar and Narmada Sagar dams would be completed within the Scheduled time and these state Governments could be benefited with the completion of year long pending project, Gujarat will be benefited by the Sardar